

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 987
(To be answered on the 8th February 2018)

Bilateral Rights for Overseas Flights

987. DR. UDIT RAJ

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has received any complaints/suggestions from private airlines regarding lack of bilateral rights for overseas flights, especially from Mumbai;
- (b) if so, the details thereof; and
- (c) the action the Government proposes to take in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam.

(b) & (c): Does not arise.
